SHRI AKBAR ALI KHAN; Has the Government taken into consideration the fact that the United Nations have declared 1%7 as the Tourism Year? In view of that what further arrangements are being made?

SHRi MANUBHAI SHAH: Because Mr. Oberoi is interested in tourism, the hon. Member thought that he had the question on tourism. Ha has not asked on tourism.

THE DEPUTY CHAIRMAN: Next question.

\*482. [The questioner (Shri Banka Behary Das) was absent. For answer, vide col. 3454 infra. ]

# DIRECT TRAIN FROM DELHI TO NANGAI AND **BACK**

- \*483. SHRI R. P. KHAITAN: Will the Minister of "RAILWAYS be pleased to state:
- (a) the progress so far made in respect of the proposal to run a direct train from Delhi to Nangai Dam and back; and
- (b) whether recently a representation from the public has been received by the Railways for early implementation of the proposal in view of heavy traffic on the route?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) and (b) In response to public representations, including those received recently, the question of introduction of a direct train between Delhi/New Delhi and in the recent past. The proposal has neither been found justified, having regard to the present level of through traffic; nor is it operationally feasible for want of spare line capacity on Delhi-Ambala section and terminal facilities at Delhi/New Delhi at present.

SHRI P. K. KUMARAN: May Ι know, Madam, whether the question

of introducing a direct train between Delhi and Hyderabad has also been examined?

to Questions

DR. RAM SUBHAG SINGH: Of course the demand is being repeatedly made and w« have extended some facilities, and added more coaches on that line, but at the moment it is not possible to run a direct train.

THE DEPUTY CHAIRMAN: Next question.

### WORKING OF CEMENT DECONTROL

#### ♦484. SHRI SITARAM JAIPURIA: SARDAR RAM SINGH: t

Will the Minister of INDUSTRY be pleased to state:

- (a) whether there is any proposal under Government's consideration to study the working of the cement decontrol; and
  - (b) if so. the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF **INDUSTRY** (SHRI BIBUDHENDRA MISRA): Oa) and (b) Cement was decontrolled I with effect from 1-1-66 for a period of one year subject to a review at the end of the period. The working of cement decontrol so far is at present under review and a meeting with representatives of Cement Manufacturer's Association and Cement Allocation Coordination Organisation of the cement industry was also held on 15-11-66 for the Nangai Dam has been examined several times purpose. The matter is still under consideration.

> SARDAR RAM SINGH: Is the Government aware that cement is not available to the public after its decontrol, that because of shortage of cement, cement is not available in the market?

tThe question was actually asked' on the floor of the House by Sardar Ram Singh.

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SHRI M. M. DHARIA: Is the hon. Minister aware that an assurance was given by the hon. Minister to this House that, in order to have fair distribution, advisory committees consisting even of Members of Parliament would be appointed throughout the country?, May we know what happened to that proposal? Though nearly one year has passed, nothing has come out, and there is a lot of dissatisfaction among the people because they are not getting the cement, and, besides, it is too costly. What has happened to those advisory committees?

SHRI D. SANJIVAYYA: I think this question was answered earlier also. The question relating to the appointment of a committee consisting *ot* Members of both the Houses was raised in this House, and later on it was discussed in the other House also, and ultimately it was decided that it was enough if we had a review at every meeting of the Informal Consultative Committee. Therefore, we had several occasions to review the position.

SHRI G. MURAHARI: I would like to know from the Government whether in view of the fact that, after decontrol of cement, the price of cement had gone up contrary to the assurance by the industry, and whether in view of the fact that cement is not freely and properly available to the people and there is a lot of blackmarketing in cement going on even today, the Government would think it proper to review the whole position with regard to that decontrol because, in the initial stage, the decontrol was meant only for a year.

SHRI BIBUDHENDRA MISRA: As I have said, this is effective up to December this year. We have had a meeting, as I have said. It is under consideration, it is under review

شری عبدالغنی: کیا وزیر صاحب فرمائینگے که اس وقت جو سهمنت کی تقسیم کا دستور هے تی کنترول هونے کے بعد ولا یہ هے که لوگ فارمس بھر کر تیلرس کو دے دیتے هیں اور ولا فارمس آی - ایم یا این - تی - ایم منظور کرتے هیں هر شهر میں جہاں بلڈنگیں بن درخواستیں موجود هیں اور قبل درخواستیں موجود هیں اور قبل مل رها هے - اگر ایسا هے تو کیا کورنمنت اس بات پر وچار کرینگی مل رہا ہے - اگر ایسا هے تو کیا دع کوئی تیفیلت آرتر ایسا کرے -گورنمنت اس بات پر وچار کرینگی جس سے ایس - آی - ایم یا-تی - ایم سلساءوار ایے دفتر میں باقاعدی میں کو آپ مقرر کرنا چاھیں ولا حس کو آپ مقرر کرنا چاھیں ولا حس کی باری آئے اس کو سیمینہ تا ملے -

to Questions

ं श्रि अब्बुल ग्रनी: क्या वजीर साहब फरमाएंगे कि इस वक्त जो सीमेंट की तकसीम का दस्तूर है डीकन्ट्रोल होने के बाद वह यह है कि लोग फार्म्स भर कर डीलर्स को देते हैं और वह फार्म्स डी० एम० या एस० डी० एम० मंजूर करते हैं ? हर शहर में जहां जहां विल्डिगें बन रही हैं वहां हजारों लोगों की दरख्वास्तें मौजूद हैं और डबल प्राइस पर भी उन्हें सीमेंट नहीं मिल रहा है। अगर ऐसा है तो क्या गवर्नमेंट इस बात पर विचार करेगी कि कोई डेफिनिट श्रांडर ऐसा करे जिससे एस० डी० एम०

<sup>†[ ]</sup> Hindi transliteration.

या डी० एम० जिन को आप मुकरंर करना चाहें, वे सिलसिलेवार श्रपने दफतर में बाकायदा दरख्वास्तें लें और फिर क्यू में खड़े होकर जिसकी बारी आए उसको सीमेंट मिले?]

Oral Answers

SHRI BIBUDHENDRA MISRA: Madam, the Cement Allocation and Coordination Organisation has appointed specical officers in many places, where the small consumers' applications are immediately attended to, and apart from that, district advisory committees have been formed in certain important consumer contres in consultation with the State Governments. Some State Governments are of the view that instead of a separate advisory committee being formed, it would be enough if the representative of the C. A. & C. O. worked in close cooperation with their Food Departments, And so far as the villages are concerned, the recommendations of the Block Development officer, or the Panchayat Samiti will do, it is said. So all that is bang worked out.

شری نریندر ساگه برار: دیکهئے میں منستر صاحب سے ایک سوال
پوچهنا چاهتا ہرں - میں گهر بنانے
رالوں میں سے هوں چندی گڑھه
میں - جب سے تی کنترول آهوا هے
جتنی دقتیں پیش آ رهی هیں وہ
آپ کی میٹنگس سے حل نہیں هو
سکتیں - آپ میٹنگس کرتے جا رهی
هیں ادهر هارة شپ بوهتی جا رهی
هیں ادهر هارة شپ بوهتی جا رهی
ایک آدمی خرید لیتا هے اس کو
بلیک میں بهجتا هے اور دوسرا ! آدمی
بلیک میں بهجتا هے اور دوسرا ! آدمی
بلیک میں بهجتا هے اور دوسرا ! آدمی

تھیں یا ۲۰ پوری المتی تھیں اس کے بعد پرائسوز بہت اوپر ھوٹیں جس سے سے سب کو بچی ھارتشپ ھو رھی ھے ۔ کیا آپ اس کے لئے جاد ھی کوئی طابقہ نکال رہے ھیں یا نہیں ?

†श्री नरेन्द्र सिंह द्वार: देखिये मैं मिनिस्टर साहब से एक सवाल पूछना चाहता हं। मैं घर बनाने वालों में से हं चंडीगढ़ में। जब से डीकन्ट्रोल हुआ है जितनी दिक्कतें पेश आ रही हैं वह श्रापकी मीटिगस से हल नहीं हो सकतीं । आप मीटिंगस करते जा रहे हैं उधर हार्डशिप बढ़ती जा रही हैं। प्राइसेस ज्यादा हो रही हैं। एक ग्रादमी खरीद लेता है उसको ब्लैक में बेचता है और दूसरा आदमी भागा भागा फिरता है। पहले एक तरीका था कि हफते में किसी को 10 बोरी मिलती थीं या 20 बोरी मिलती थीं। उसके बाद प्राइसिस बहुत ऊपर हुई जिससे सबको बडी हार्डिशिप हो रही है। क्या ग्राप उसके लिए जल्द ही कोई तरीका निकाल रहे हैं या नहीं?]

The DEPUTY CHAIRMAN: Who il going to give the reply?

SHRI D. SANJIVAYYA: The complaint is that cement is in short supply. The second complaint is that prices are higher than those fixed. Madam, complaints have come to us and we have dealt with them. In fact the Cement Coordination and Allocating Organisation has cancelled several licences of their dealers and stockists and some have been warned. In a vast country like ours some hundred complaints is not a big thing. In fact the persons concerned have been dealt with very severely.

THE DEPUTY CHAIRMAN: Next question.

SHRI ARJUN ARORA: Madam, this is a very important question.

SHRI C. D. PANDE: Has the . . }

THE DEPUTY CHAIRMAN; How can. we go on like this? We are not going to get any more information than has been already given.

SHRI C. D. PANDE: Have the Government made any assessment whether there is more corruption or black marketing in cement in the private sector or in the public sector? What is the proportion of cement passing into the black market from the 50 per cent. given to the public sector, for example to the Defence Department and the P.W.D. and what is the proportion of blackmarketing that is being done by the other distributors?

THE DEPUTY CHAIRMAN: Do you keep track of black marketing?

SHRI D. SANJIVAYYA: I do not know v/hat is meant by black-marketing here.

SHRI ARJUN ARORA: May I know if the Government is aware of the fact that when decontrol of cement was announced by Government, the expectation was that the industry will take steps to expand itself and increase the production of cement? May I know if during the last eleven months the industry has taken any step to expand its capacity and in-crese production?

SHRI D. SANJIVAYYA: Yes. At the time it was decontrolled the installed capacity was 10 million tonnes and it is now 13 million tonnes.

### पंखों का उपादन

\*485. श्री रामकुमार भुवालका ः क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 4 मई, ं के हिन्दुस्तान टाइम्स' में "सरकारी

फैक्टरी में चार वर्ष में सात पंखों का उत्पादन" शीर्षक के अन्तर्गत छपे समाचार को ओर दिलाया गया है; ग्रीर

to Questions

(ख) यदि हां, तो क्या सरकार ने इस वारे में कोई जांच की है और यदि की है तो उसका ब्योरा क्या है ?

## t [PRODUCTION OF FANS

•485. SHRI R K. BHUWALKA: Will the Minister of INDUSTRY be pleased to state:

- (a) whether the attention of Government has been drawn to the news-item published in the "Hindustan Times" dated the 4th May, 1966 under the heading "Production of seven fans in four years in a Government factory";
- (b) if so, whether Government have made any enquiry in this regard, and if so, the details thereof?]

THE MINISTER OF STATE IN THE MINISTRY OF **INDUSTRY** (SHRI BIBUDHENDRA MISRA): i.a) and (b) The information is being collected from the State Government and will be laid on the Table of the House

‡∫उद्योग मंत्रालय में राज्य मंत्री (श्री विवये द्र भिन्न): (क) और (ख) राज्य सरकार से जानकारी इकट्ठी की जा रही है ग्रीर वह सदन की मेज पर रख दी जायेगी।

थी रामकुमार भुवालका : क्या मैं जान सकंगा कि यह कब तक, कितने रोज में, हाउस की टेबल पर रखा जायेगा ?

SHRI BIBUDHENDRA MISRA: As soon as we get it from the State Government.

THE DEPUTY CHAIRMAN: What do you mean by "ai soon as"? Will it be before this session ends<sup>r</sup>